

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4061
ANSWERED ON:17.12.2014
COSTLY FLATS BY DDA
Roy Prof. Saugata

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) Whether the houses/flats constructed by Delhi Development Authority (DDA) are costlier than the houses/flats being constructed by any other Authority including Haryana Urban Development Authority;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken/proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN (SHRI BABUL SUPRIYO)

(a) to (c) : Costing of houses/flats constructed by Delhi Development Authority (DDA) is done on the basis of plinth area of flat, plinth area rate for construction, Departmental charges, applicable interest during construction period, land cost based on pre-determined rates (PDR) and land factor, applicable rates of one time maintenance charges for civil and electrical maintenance, etc. Costing is done as per the policy of standard costing duly approved by Authority.

In view of this, the cost of houses/flats built by different Authorities cannot be compared.